

PAPERS LAID ON THE TABLE**AUDIT REPORT (COMMERCIAL), 1970
(PARTS I AND II)**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. GANESH) : Sir, I beg to lay on the Table, under clause (1) of article 51 of the Constitution, a copy of the Audit Report (Commercial), 1970 Parts I and II. [Placed in Library. See No. LT-3810/70].

**REPORT (FEBRUARY, 1968) OF THE LAW
COMMISSION ON THE INDIAN POST OFFICE
ACT, 1898**

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI K. ANUMANTHAIYA) : Sir, I beg to lay on the Table a copy of the Thirty-ninth Report (February, 1968) of the Law Commission on the Indian Post Office Act, 1898. [Placed in Library. See No. LT-3826/70].

**NOTIFICATIONS OF THE MINISTRY OF LAW
(LEGISLATIVE DEPARTMENT)**

THE MINISTER OF STATE IN THE MINISTRY* OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANNATH AO) : Sir, I beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Law (Legislative Department) :—

(i) Notification S.O. No. 228, dated the 14th January, 1970. [Placed in Library. See No. LT-3919/70].

(ii) Notification S.O. No. 1365, dated the 3rd April, 1970. [Placed in Library. See No. LT-3663/70].

(iii) Notification G.S.R. No. 968, dated the 25th June, 1970, publishing the Delimitation of Council Constituencies (Uttar Pradesh) Amendment Order, 1970, under sub-section (3) of section 13 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-3662/70].

**I. THE COST AUDIT (REPORT)
AMENDMENT RULES, 1969.****II. THE COST ACCOUNTING RECORDS
AMENDMENT RULES, 1969****III. THE COST ACCOUNTING RECORDS
(ELECTRIC MOTORS) RULES, 1969**

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHU-NATHA REDDY) : Sir, I beg to lay on the Table, under sub-section (3) of section 642 of the Companies Act, 1956, a copy each of the following Notifications (in English and Hindi) of the Ministry of Industrial Development, Internal Trade and Company Affairs (Department of Company Affairs) :—

I. Notification G.S.R. No. 2297, dated the 9th May, 1969, publishing the Cost Audit (Report) Amendment Rules, 1969.

II. Notification G.S.R. No. 2298, dated the 15th September, 1969, publishing the Cost Accounting Records (Electric Fans) Rules, 1969.

III. Notification G.S.R. No. 2574, dated the 24th October, 1969 publishing the Cost Accounting Records (Electric Motors) Rules, 1969.

[Placed in Library. See No. LT-3973/70 for (I) to (III)].

**ANNUAL REPORT (1969) ON THE
WORKING OF THE DEPOSIT INSURANCE
CORPORATION AND RELATED PAPERS**

SHRI K. R. GANESH : Sir, I beg to lay on the Table, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961, a copy of the Eighth Annual Report (in English and Hindi) on the working of the Deposit Insurance Corporation for the year ended the 31st December, 1969, together with the Auditors' Report thereon. [Placed in Library. See No. LT-3974/70].

**STATEMENT BY MINISTER RE
INDO-GDR RELATIONS**

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : Sir, the question of Indo-GDR relations has come up on the floor of this House from time to time. I am glad to inform the Honourable